

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.150/2017  
IN  
CP (IB) No. 39/Chd/Pb/2017**

In the matter of:

Sunrise 14 A/S, Denmark                      ...Applicant/Financial Creditor

Vs.

Muskaan Power Infrastructure Ltd.              ...Corporate Debtor

Present:     Mr. P.D. Sharma and Mr. G.S. Sarin  
                 both Practising Company Secretaries for petitioner.  
                 Mr. Jalesh Grover, Resolution Professional.  
                 None for respondent.

Authorised Representative for the petitioner seeks time to file  
better particulars relating to the instances for which the applicant requires  
specific directions. List the matter on 29.09.2017.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

September 26, 2017  
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